

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 310
IA-1173/2024
In
IB-71(ND)/2024

IN THE MATTER OF:

Small Industries Development Bank of India

.....APPLICANT/PETITIONER

Vs

Shri Sanjay Singhal

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Harish Taneja, RP along with Adv Parul

For the Respondent : Mr. Monish Surendran, Ms. Nishtha Grover, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

On the request made by the Learned Counsel appearing for both the parties,
the matter is adjourned to **09.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**